

O.A.167/90
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Serial No. of Order	Date of Order	Order with Signature
3 22.5.90		<p>Heard Mr. R.C. Mohanty, Learned Counsel for the applicant and Mr. P.N. Mohapatra, Learned Addl. Supt. Counsel for the respondents on merit. Hearing is closed. Judgment is reserved. Stay order to continue civil disposal of the case.</p> <p style="text-align: right;">D Member (A) Member (B)</p>
4 19.6.90		<p>Judgment prepared by Member (Admn.) is pronounced in open court vide separate sheets attached to the case records of O.A.140 of 1990. This application stands dismissed with no order as to costs.</p> <p style="text-align: right;">M Member (Judicial)</p>